

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 18th December, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 511/2015 (M.A. No. 1231/2015)	Social Action for Forest and Environment (SAFE) Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Pradeep Mishram Adv. for R-1
2.	Original Application No. 553/2015 (M.A. No. 1317/2015 & M.A. No. 1318/2015)	Sunil Shandilya & Ors. Vs. Secretary, Municipal Committee, Jind & Ors.	Mr. Sumit Sharma, Adv. for Applicant
FOR HEARING			
3.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. for R-15
4.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13
5.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG, for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsery & Mr. Varun Punia, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 & 10 Mr. Rajkumar, Adv. for CPCB

6.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr.Gaurav K. Bansal, Adv.for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3 Mr. Jogy Scaria, Adv. for R-5 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. For State of Karnataka, R-10 Mr.Jogy Scaria, Reegan S.Bel, Advs.for R-11 Mr. M. Yogesh Kanna & J. Janani, Advs. for State of Tamil Nadu, R-13 Mr. Sovmyajit, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Advs. for R-17 Mr. Kankana Arandhara, Adv. for R-18 Ms. Aprajita Mukherjee, Adv. for R-19 M. Yogesh Kanna, N. Sanka Kumaran, Advs. for State of Tamil Nadu Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr.Pulkit Prakash, Adv.for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh
7.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sanjay Upadhyay. Mr. Adarsh Srivastava, Advs. for the Applicant Mr. Raman Yadav, Adv. for R-1, 3,4,5,6. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Advs. for 2 Ms. Savitri Pandey, Adv. for State of U.P.
8.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Gudipati G. Kashyap, Adv.
9.	Original Application No.142/2015	Md. Umar Vs. State of U.P. &Ors.	Mr. Mukul Singh, Adv. for the Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. Pradeep Misra, Mr. Daleep Kumar Dhayani, Mr. Suraj Singh, Advs. for R-2 Mr. Ankit Verma, Adv. for R-3, 6, 7 & 8. Mr. Syed Rehan, Adv. for R-4 Mr. S. P. Singh, Sr. Adv. with Mr. K. Choudhary, Adv. for R-5 Mr. Keshav Kumar Chaudhary, Adv.
10.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Advs. for R-6 Mr. Kunal Soni & Rohit Raj Sachan, Advs. for R-7
11.	Original Application No. 324/2015	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-1 & 3 Mr. Ankit Verma, Adv. for R-7 Mr. Vishwendra Verma, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-4